

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5025
ANSWERED ON:20.12.2002
CHIEF EXECUTIVES OF BANKS
VILAS BABURAO MUTTEMWAR

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to review its policy of making appointments of Chief Executives of Banks and Financial Institutions;
- (b) if so, the revised policy formulated in this regard;
- (c) the manner in which it will make the accountability the executives more transparent?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) to (c) Appointments Board, constituted for advising Government on appointment of whole-time directors in Banks and Financial Institutions, in its meeting held on 25th November, 2002 reviewed the existing policy for appointment of Chief Executives of public sector banks and recommended a selection system based on interaction/interview with the existing Executive Directors of nationalised banks and suitably qualified persons and outside Government for appointment as chief executives of the public sector banks. The recommendation of the Appointments Board is under consideration of the Government.